

OFFICE OF THE DISTRICT & SESSIONS JUDGE (EAST), KARKARDOOMA
COURTS, DELHI

TENDER NOTICE

Tender (in seal covers) forms are invited for the allotment of **Kiosk No. 02 (Stationary Shop)** and **Kiosk No. 07 (Photocopier Machine shop)** situated at Ground Floor, L-Block, Karkardooma Courts, Delhi on license basis for 11 months. The details of Kiosks are as follow :

Sl. No.	Kiosk Nos.	Purpose	Location	Size of Kiosk
1.	Kiosk No. 02	Stationary items	Ground Floor, L-Block	9 X 5.3 feet
2.	Kiosk No. 07	Photocopier Machine	Ground Floor, L-Block	9 X 5.3 feet

The participants can obtain tender form alongwith other relevant documents from Incharge, Nazarat Branch, East-District, Karkardooma Courts, Delhi from **10.09.2018 to 24.09.2018 till 3:00pm** (Working days) by making payment of **Rs. 200/- (Rupees Two Hundred Only)**, non refundable by demand draft from any nationalized bank in the favour of **"District & Sessions Judge, East, Karkardooma Courts, Delhi"**.

Contract for the allotment of Kiosk 02 (Stationary Shop) & Kiosk No. 07 (Photocopier Machine Shop), Karkardooma Courts, Delhi for a period of 11 months :

Minimum license fee of said Kiosks is as under :

Kiosk No. 02	: Rs. 12,500/- (Rupees Twelve Thousand Five Hundred Only) per month
Kiosk No. 07	: Rs. 12,100/- (Rupees Twelve Thousand One Hundred Only)per month
EMD	: Rs. 6,000/- (Attached alongwith tender form)
Security Amount	: Three times of highest bid amount and submit the same at the time of awarded of Kiosk.

The tender form, completed in all respect be put only in tender box, placed in the Court No. 12, Karkardooma Courts, Delhi on or before **24/09/2018 till 3:45 pm** which will be opened on the same day in the presence of tenderers. Tender form shall be put in tender box directly by the applicant/bidder only and tender form shall not be accepted by other means like Courier, post, speed post etc. The tender form received after the said date and time shall not be entertained and considered in any case. Applicant should fill separate form for each Kiosk.

Sd/-
(Sanjay Sharma-I)
Addl. District Judge-cum-Officer Incharge,
General Branch, East, Karkardooma Courts,
Delhi.

OFFICE OF THE DISTRICT & SESSIONS JUDGE(EAST), KARKARDOOMA
COURTS, DELHI

TENDER NOTICE

Tender (in seal covers) form is invited for the allotment of space for one **Tea/Coffee Vending Machine** situated at 1st Floor, I-Block, Karkardooma Courts Complex, Delhi. The detail of location and size of Tea/Coffee Vending Machine is as follow :

Sl. No.	Location	Size
1.	The space at first floor, 'I' Block adjacent to Gents Toilet	6 x 4 feet

The participants can obtain tender form alongwith other relevant details from Incharge, Nazarat Branch, East, Karkardooma Courts, Delhi from **10/09/2018 to 24/09/2018 till 3:00 P.M.** (working days) by making payment of **Rs. 200/- (Rupees Two Hundred Only)**, non refundable, by the demand draft from any nationalized bank in favour of **"District & Sessions Judge, East, Karkardooma Courts, Delhi"**.

**Contract for allotment of space for one Tea/Coffee Vending Machine,
at Karkardooma Courts Complex, Delhi for a period of 11 months**

Minimum License Fee	: Rs. 21,501/- (Rupees Twenty One Thousand Five Hundred and One Only) per month
EMD	: Rs. 6,000/- (Attached alongwith tender form)
Security Amount	: Three times of highest bid amount and submit the same at the time of awarded.

The tender form, completed in all respect be put only in tender box, placed in the Court No. 12, 2nd Floor, I-Block, Karkardooma Courts, Delhi on or before **24/09/2018 till 3:45 pm** which will be opened on the same day in the presence of tenderers. Tender form shall be put in tender box directly by the applicant/bidder only and tender form shall not be accepted by other means like Courier, post, speed post etc. The tender form received after the said date and time shall not be entertained and considered in any case.

Sd/-
(Sanjay Sharma-I)
Addl. District Judge-cum-Officer Incharge,
General Branch(East), Karkardooma Courts,
Delhi.